

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:527  
ANSWERED ON:24.02.2011  
INCREASE IN DIVIDEND OF ONGC  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the dividend of the Oil and Natural Gas Corporation (ONGC) for the quarter ending December during the financial year 2010-11 is likely to increase;
- (b) if so, the details thereof; and
- (c) the estimated percentage increase in dividend in the said quarter as compared to the same quarter of the previous year?

**Answer**

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SHRI R.P.N.Singh)

(a) to (c): Oil and Natural Gas Corporation (ONGC) has paid a Special Interim Dividend of 320% (Rs 32 per share) amounting to Rs 6844 crore on the paid up share capital of the company. This was done as per Government decision in the context of disinvestment of 5% paid up equity capital of ONGC out of Government shareholding. The said dividend was disbursed to the shareholders on 22.12.2010,

ONGC had declared an Interim Dividend of 180% on the paid up share capital of the Company in the corresponding period during 2009, which cannot be compared to the Special interim Dividend declared in December 2010. ONGC does not declare dividends on a quarterly basis and has the practice of declaring Interim Dividend during the month of December every calendar year and Final Dividend generally during September of every calendar year.